

Rehabilitation of Displaced Persons in Tripura

*1205. **Shri Bangshi Thakur:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Government intend to complete the rehabilitation of the displaced persons in Tripura by the end of Second Plan period; and

(b) if so, the steps taken by Government in this regard?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b) It is the intention to complete the rehabilitation work in Tripura by the end of 1959-60. To this end Government is keeping under constant review the rehabilitation programme of the administration.

Export of Iron Ore through Paradip

*1206. **Shri Panigrahi:** Will the Minister of Commerce and Industry be pleased to state

(a) whether the State Trading Corporation of India (Private) Ltd has begun exporting iron ores from Paradip Port to Japan;

(b) if so, what quantity of the export target of 50,000 tons of iron ore for this year has been exported so far; and

(c) whether the State Trading Corporation is experiencing any difficulty for exporting iron ores from Paradip Port to Japan?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) A beginning has just been made.

(b) The first vessel is presently loading at Paradip Port and is expected to sail for Japan in a day or two, with approximately 8,500 tons of iron ore.

(c) No, Sir.

Import of Tobacco from the U.S.A.

*1208. **Shri Koratkar:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 432 on the 22nd August, 1958 and state the quantity of unmanufactured tobacco which has since been purchased from the U.S.A. and the value thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Purchase authorisation for about 24 lakh pounds valued at \$ 27.37 lakhs were issued. Letters of credit to the extent of 26.91 lakh dollars have so far been opened. The exact quantity that has been purchased is not yet available.

दिल्ली में मजदूरों के लिये सस्ते मकान

*१२०६. { श्री नवल प्रभाकर :
श्री भक्त वरान :

क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि -

(क) क्या यह सच है कि दूसरी पंचवर्षीय योजना के अन्तर्गत सहायता-प्राप्त औद्योगिक आवास योजना के अधीन मजदूरों के लिये सस्ते मकान बनाने के लिये अब तक मजूर की गयी राशि को दिल्ली प्रशासन खर्च नहीं कर सका है ; और

(ख) यदि हा, तो उक्त योजना के लक्ष्य की प्राप्ति के लिय सरकार क्या कदम उठा रही है ?

निर्माण, आवास तथा संभरण उप-मंत्री (श्री अनिल कुं चन्दा) (क) और (ख). दिल्ली प्रशासन के लिय दूसरी पंचवर्षीय योजना में सहायता-प्राप्त औद्योगिक आवास योजना के लिये ७२.६६ लाख रुपये की रकम निर्धारित की ग है। आशा है कि चालू तथा नये कार्यक्रमों पर यह सारी रकम खर्च हो जायेगी।